

districts have been approved for the States of Bihar, Jharkhand, Rajasthan and Karnataka.

Centrally Sponsored Scheme of Integrated Education in Uttar Pradesh

1220. SHRI LALIT SURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount of assistance given by Government to Uttar Pradesh during 2004-05 and 2005-06 under the Centrally Sponsored Scheme of Integrated Education;

(b) the number of new schools opened by the State Government during 2004-05, the expenditure incurred thereon and other activities on which the balance amount of assistance was spent by the State; and

(c) the unspent amount of assistance under the scheme during the year and whether the same would be adjusted during the following year?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No financial assistance was given to the Government of Uttar Pradesh during 2004-2005 and 2005-2006 under the Centrally Sponsored Scheme of Integrated Education for the Disabled Children. However, an amount of Rs. 50,38,358/- was released to the NGOs in the State during 2004-05.

(b) The Scheme of Integrated Education for the Disabled Children provides educational opportunities for disabled children in the already existing normal/regular schools to facilitate their integration and ultimate retention in the general school system. The scheme does not provide for opening of new schools for integration of disabled children.

(c) There is an unspent balance of Rs. 29.16 lakh as of 1990-91 with the State Government of Uttar Pradesh, which will be adjusted when further grants are released.

Feedback committee of UGC

1221. SHRI K. RAMA MOHANA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that UGC has set up user feedback committee to review all its existing schemes at all the seven regional offices to assess the impact of various programmes;

(b) whether any help has been sought from the State Government for higher education;

(c) whether the committee is going to seek feedback from the researchers and students; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) According to the information furnished by the University Grants Commission (UGC), User feedback committees have been set up for the South West Regional Office (SWRO) and East Regional Office (ERO) of the UGC.

(b) to (d) According to the information furnished by the University Grants Commission (UGC), Directors of Collegiate Education of State Governments, Directors of College Development Councils and Chairpersons/Vice-Chairpersons of the State Councils of Higher Education are members of the Committee, which receive feedback at their level from institutions.

Grant under NORAD scheme

†1222. DR. CHHATRAPAL SINGH LODHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the training programmes for which grants are being provided to the voluntary organisations under Norad Scheme;

(b) the norms and rules for approving the proposals of voluntary organisations;

(c) the details regarding the voluntary organizations who had submitted their proposals and those whose proposals were approved/rejected during the last three years, state-wise and UT-wise; and

(d) the number of the people benefited by these institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) and (b) A Statement is enclosed (Statement-I) (See below).

Based on the recommendations of State Level Empowerment Committee concerned, the project proposals are processed vis-a-vis the norms of the

†Original notice of the question was received in Hindi.